

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2019

ORDER NO. 44 of 2019

Hon'ble President is pleased to order the following sitting commencing from **04/03/2019 to 29/03/2019 for CESTAT, New Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Sh. Bijay Kumar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	On 11/03/2019	Larger Bench matters.
Hon'ble Mr. Justice Dilip Gupta, President, Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	On 18/03/2019 and 25/03/2019	Anti Dumping matters.
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. Bijay Kumar, Member (Technical)	From 07/03/2019 to 15/03/2019	Customs, Excise and Service Tax Divison Bench matters.
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 18/03/2019 to 29/03/2019	Customs and Excise Divison Bench matters.
Hon'ble Sh. Bijay Kumar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 04/03/2019 to 06/03/2019	Customs, Excise and Service Tax Divison Bench matters.
	From 18/03/2019 to 29/03/2019	Service Tax Divison Bench matters.
Hon'ble Sh. Anil Choudhary, Member (Judicial)	From 04/03/2019 to 29/03/2019	Single Member Matters.
Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 07/03/2019 to 15/03/2019	Single Member Matters.

Note:

- Whenever any Judicial Member who is part of a Division Bench will be on leave or on tour, Hon'ble Sh. Anil Choudhary, Member (J) will be part of that Division Bench and Single Member cases listed before him will stand adjourned if there is no other Single Member Bench sitting. In case a Technical Member who is a part of a DB is on leave or tour the other DB, if available, will take up all the matters.
- On 11/03/2019 after Larger Bench hearing is over the regular Benches will resume. On 18.3.2019 and 25.3.2019 regular DB/SM will resume after Anti Dumping matters are over.
- On every Friday afternoon special bench sittings will be notified, if any.
- In the event of non sitting of a Bench the adjourned dates of listed matters will be uploaded in the website.
- The adjourned dates will be available on the website www.cestatnew.gov.in in the link "Daily orders" or "Court Proceedings".

By order,

(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Dy. Registrar